

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 148
(IB)-1057(PB)/2020

IN THE MATTER OF:

Improve Vyapaar Pvt Ltd
Vs
VVA Developers Pvt Ltd.

... Applicant / Petitioner
... Respondent

Under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 11.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

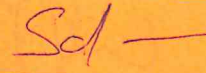
ORDER

No representation on behalf of both the parties.

List the matter for hearing on **27.01.2021**.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)